

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511
IB-677/ND/2022

IN THE MATTER OF:

State Bank of India

.....Applicant

Vs.

Shakuntala Devi

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 30.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Apeksha Dhanvijay, Adv, Raveena Rai, Adv,
Mr. Rohit Ghosh Adv

For the Respondent :

ORDER

Due to paucity of time, list this matter on **04.06.2024**.

Sd/-

(Court Officer)